

(c) the steps taken by Government thereon?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) The value of cane purchased up to 31st January, 1966 (season 1965-66) totalled Rs. 75.41 crores out of which Rs 56.20 crores had been paid up to the same date. Information whether any amount is still outstanding specifically in respect of cane purchased up to 31st January, 1966, is not available. However, out of total price of cane purchased during the season 1965-66 amounting to Rs. 194.69 crores, Rs. 194.05 crores had been paid up to 31st January, 1967, leaving an unpaid balance of Rs. 0.64 crores only. From this it appears that no amount would be outstanding in respect of cane purchased up to 31st January, 1966.

(b) and (c). Do not arise

Movement of Foodgrains within a Food Zone

80. Shri Hem Raj: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that Punjab, Haryana, Delhi, Jammu and Kashmir and Himachal Pradesh form one food zone;

(b) whether it is also a fact that there is no restriction on the movement of foodgrains and food stuffs within the zone from one State to another State or Union Territory;

(c) whether it is a fact that Punjab and Haryana Governments have set up check-posts on their borders at Mangwal in Hoshiarpur District and Chakki in Pathankot District for the stoppage of the food trucks sent by the traders of Hoshiarpur and Pathankot markets to Himachal Pradesh; and

(d) if so, the steps Government propose to remove these irregular check-posts by these Governments?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No, Sir.

(b) Movement of foodgrains within a zone is free.

(c) and (d). Information is being collected and would be laid on the Table of the Sabha.

Paradeep Port

81. Shri Chintamani Panigrahi: Will the Minister of Transport and Shipping be pleased to state the quantity of iron ore exported during the 1965-66 and 1966-67 so far through Paradeep Port to Japan and the amount of money earned thereby?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): During 1965-66 there was no export of iron ore from Paradeep Port to Japan. During 1966-67, 67,000 metric tonnes of ore valued at Rs. 47.81 lakhs approximately was exported upto the end of February, 1967.

Paradeep Port

82. Shri Chintamani Panigrahi: Will the Minister of Transport and Shipping be pleased to state:

(a) whether there is any proposal for further expansion and improvement of Paradeep Port in the Fourth Plan period;

(b) if so, the main features thereof and the estimated expenditure; and

(c) whether any amount has been allotted for the year 1967-68 for this purpose?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b). Proposals for the further development of the Paradeep Port during the Fourth Plan period are under consideration in consultation with the Planning Commission and the Ministries concerned. The proposals envisage an increase in the handling capacity.

city for iron ore, installation of facilities for the handling of general cargo and other related items. It is not possible at this stage to give an indication of the cost of these facilities.

(c) Rs. 2.75 crores.

Bomb Scare in L.A.C. Plane

Sh. Shri Vishwa Nath Pandey:
Shri Onkar Lal Berwa:

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether it is a fact that a phone call by an unidentified person to the Indian Airlines Corporation about a time bomb in the Caravelle which was just about to take off for Calcutta from Madras delayed its departure from Madras on the 13th March, 1967;

(b) whether the causes thereof have been enquired into; and

(c) if so, with what results?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) to (c). Yes, Sir. A little before the departure of the Calcutta bound Caravelle service from Madras on 13th March, 1967 an unidentified person gave the Indian Airlines Corporation a warning over the telephone that there was a time bomb on board the aircraft. Immediately the crew and passengers were disembarked and the aircraft was thoroughly searched to check the veracity of the warning, in accordance with the Corporation's Standing Instructions. The warning proved to be false. This delayed the departure of the Caravelle aircraft by about three hours.

Since the person calling did not identify himself and disconnected the telephone immediately after giving the warning, it was not possible to trace the call.

पटना निर्वाचन क्षेत्र में मतदान पेटियों

84. श्री श्रींकार लाल बेरवा : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पटना में एक निर्वाचन

क्षेत्र में मतदान पेटियों के तले उनको केवल छूने से बचल हो गये ;

(ख) यदि हां, तो क्या ये पेटियां चुनाव आयोग ने सप्लाई की थीं ;

(ग) क्या इस मामले की जांच की गई है ; और

(घ) यदि हां, तो उस जांच का पूरा पूरा ब्यौरा क्या है ?

विधि मंत्री (श्री गौबिन्द मेनन) :

(क) से (घ) . निर्वाचन आयोग को, छोटे तलों वाली मत पेटियों का उपयोग किये जाने के सम्बन्ध में, पटना निर्वाचन-क्षेत्र से कोई भी शिकायत प्राप्त नहीं हुई है। मुख्य निर्वाचन अधिकारी, बिहार, पटना से रिपोर्ट मंगाई गई है।

मदसौर जिले में चीनी मिल का बन्द होना

85. श्री लब० सिंह कोठारी : क्या साहू तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मदसौर जिले में डालीडा म्थिन चीनी मिल के प्रबंधकों ने 1967-68 की फसल के समय मिल को बन्द करने का निश्चय किया है ;

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) इस मिल को बन्द करने के परिणाम स्वरूप गन्ना उत्पादकों को होने वाली हानि को पूरा करने के लिए क्या व्यवस्था की गई है ?

साहू, कृषि, सामुदायिक विकास तथा सहकारिता मंत्रालय में राज्य मंत्री (श्री अन्नासहोब शिन्धे) : (क) जी हां।

(ख) गत दो मीसमो ने वर्षा के असफल रहने के कारण गन्ने की कमी।